



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,17th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
55	WP(C)/2831/2022 FIXED	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> UTSAB DEB	MR. B CHAKRAVARTY	DR G J SHARMA MRS. U DUTTA
56	WP(C)/3894/2022 FIXED	MUSLIM ALI <b>Versus</b> THE BANK OF BARODA AND ANR	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	
<b>ADMISSION</b>				
57	C.Ex.App./3/2019 FIXED	COMMISSIONER CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL ASSTT.S.G.I.	MR. K BAISHYA MR. K BAISHYA
58	WA/228/2022 FIXED	TAJ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M U MAHMUD MR. M ALI MR. R ISLAM	SC, ELEM. EDU
<b>ORDERS</b>				
59	WP(C)(Suo Moto)/8/2018 FIXED	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
60	WA/220/2022 FIXED	MONIRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A AHMED MR. I U CHOWDHURY U U KHAN	SC, P AND R.D. GA, ASSAM
61	WA/256/2022 FIXED	ARIF AHMED <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	ASSTT.S.G.I.

62	WP(C)/363/2022 FIXED	PANKAJ KUMAR DEKA <b>Versus</b> THE RESERVE BANK OF INDIA AND ANR.	MR. R DE	Mukesh Sharma (R-2) MS F RAHMAN (R-2)
63	I.A.(Civil)/2129/2022 BY SLIP in WP(C)/28/2021 <b>WITH</b> WP(C)/28/2021	HAMJANA HOJAI AND 2 ORS. <b>Versus</b> BONDITA BORAH AND 18 ORS.  BONDITA BORAH <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. V RAJKHOWA MR. D GOGOI  MS. S S SAIKIA	GA, ASSAM SC, APSC MS. S S SAIKIA  MR J CHUTIYA (R-4- 6) SC, APSC MS. D KALITA (R-7-10) MRS N DEKA (R-7-10) MR. V RAJKHOWA (R-11-17) MS. S KEMPRAI (R-4- 6) MR. S HAZARIKA (R-18) MR. D GOGOI (R-11-17) SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/2370/2021 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION <b>Versus</b> BONDITA BORAH AND 17 ORS.	MR. T J MAHANTA MR. P P DUTTA	MR. M K SARMA MR. S BANIK MR. V RAJKHOWA (R11-R17) MR F KHAN
	<b>WITH</b> I.A.(Civil)/1572/2022 in WP(C)/28/2021	) THE ASSAM PUBLIC SERVICE COMMISSION <b>Versus</b> BONDITA BORAH AND 16 ORS.	MR. T J MAHANTA	MR J CHUTIYA (R-4- 6) MS. S S SAIKIA MS. S KEMPRAI (R-4- 6) MR. S S SAIKIA
	<b>WITH</b> I.A.(Civil)/1719/2022 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. <b>Versus</b> BONDITA BORAH AND 16 ORS.	SC, APSC MR. A BORUA MS P SARMA	
64	<b>WITH</b> WP(C)/5169/2020	NAVIN KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, APSC SC, PERSONNEL DEPT.
65	<b>WITH</b> WP(C)/5248/2020	BONANI PRIYA RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, APSC
66	<b>WITH</b> PIL/83/2021	SIDHARTHA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR. T DEURI MR. S HAZARIKA	GA, ASSAM SC, APSC
	<b>WITH</b> I.A.(Civil)/79/2022 in PIL/83/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. <b>Versus</b> SIDHARTHA SARMAH AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA	GA, ASSAM MR. S HAZARIKA
67	<b>WITH</b> WP(C)/1208/2022	DHRITIDEEP DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MR B KAUSHIK MR. S HAZARIKA N GAUTAM MR S SARMAH	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
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**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

12	I.A.(Civil)/633/2019 FIXED in MACApp./17472/2018  <b>WITH</b> MACApp./17472/2018 (Filing Number)	SRI SARALA KALITA AND 2 ORS <b>Versus</b> THE NATIONAL INSURANCE CO. LTD AND ANR  SRI SARALA KALITA AND 2 ORS <b>Versus</b> THE NATIONAL INSURANCE CO. LTD AND ANR	MR. S C PANDIT	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
13	I.A.(Civil)/4123/2019 FIXED in MACApp./15144/2019 <b>WITH</b> MACApp./15144/2019 (Filing Number)  <b>WITH</b> I.A.(Civil)/15146/2019 (Filing Number)	SRI PROBhat BORAH <b>Versus</b> SMTI SARUAITI DAS AND 6 ORS  SRI PROBhat BORAH <b>Versus</b> SMTI SARUAITI DAS AND 6 ORS  SRI PROBhat BORAH <b>Versus</b> SMTI SARUAITI DAS AND 6 ORS	MR. P P DUTTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
14	I.A.(Civil)/4321/2019 FIXED in MACApp./15138/2019 <b>WITH</b> MACApp./15138/2019 (Filing Number)  <b>WITH</b> I.A.(Civil)/15142/2019 (Filing Number)	SRI PROBhat BORAH <b>Versus</b> SRI ADITYA HAZARIKA AND 4 ORS  SRI PROBhat BORAH <b>Versus</b> SRI ADITYA HAZARIKA AND 4 ORS  SRI PROBhat BORAH <b>Versus</b> SRI ADITYA HAZARIKA AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
15	I.A.(Civil)/276/2020 FIXED in MACApp./15131/2019  <b>WITH</b> MACApp./15131/2019 (Filing Number)	SRI PROBhat BORAH <b>Versus</b> SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS  SRI PROBhat BORAH <b>Versus</b> SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	

16	I.A.(Civil)/2413/2022 FIXED in MACApp./283197/2016 <b>WITH</b> MACApp./283197/2016 (Filing Number)  I.A.(Civil)/131/2020	SMT KIRAN KALITA AND 2 ORS. <b>Versus</b> SRI NITESH KUMAR GUPTA and 2 ORS  SMT KIRAN KALITA and 2 ORS <b>Versus</b> SRI NITESH KUMAR GUPTA and 2 ORS  SMT. KIRAN KALITA AND 2 ORS. <b>Versus</b> SRI NITESH KUMAR GUPTA AND 2 ORS.	MR B K JAIN MS. M DASGUPTA MR. D N CHOUDHURY  MR.B K JAIN  MR. B K JAIN MS. M DASGUPTA MR. D N CHOUDHURY	MR T KALITA MR. A KAKATI     MR T KALITA MR. A KAKATI
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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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**[ For Wednesday,17th August 2022]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 AM**

**THE DIVISION BENCH-II AND SINGLE  
BENCH OF HONOURABLE MR. JUSTICE  
LANUSUNGKUM JAMIR WILL SIT AFTER  
RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**JUDGMENT**

1	WP(C)/2131/2018 MONIR UDDIN AHMED AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS P SARMAH	SC, NRC MR D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
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**[AT 3:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

23	Review.Pet./133/2022 Arb.P./2/2021 (Disposed), B/O	M/S SIANG ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	A W AMAN MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	ASSTT.S.G.I.
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**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH COMPRISING OF  
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
AND HIS LORDSHIP**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
75	I.A.(Civil)/2231/2022 FIXED in WP(C)/4907/2022 <b>WITH</b> WP(C)/4907/2022	BANAJIT CHANGKAKATI <b>Versus</b> SAMIR SARKAR AND 3 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM SC, G U
		SAMIR SARKAR <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	MR. K SINGHA MR. D J GOGOI	SC, G U
	<b>WITH</b> I.A.(Civil)/2299/2022 in WP(C)/4907/2022	SAMIR SARKAR <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	MR. K SINGHA MR. D J GOGOI	SC, G U
<b>ORDERS</b>				
76	WP(C)/4237/2022 FIXED	SWARNAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	SC, HIGHER EDU

LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
21)	S BORGHAIN	17-08-2022	To	23-08-2022
22)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
23)	MR. J A AHMED	18-08-2022	To	24-09-2022
24)	MR. B BARUAH	17-08-2022	To	18-08-2022
25)	MS S DAS	17-08-2022	To	19-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,17th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
57	WP(C)/1917/2022 B/O	KRISHNA ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR K TALUKDAR MS S SARMA HAZARIKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, SSA
	<b>WITH</b> I.A.(Civil)/1907/2022 <b>in</b> WP(C)/1917/2022	KRISHNA ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M DEKA MR. D J DAS N GAUTAM	SC, EDU
	<b>WITH</b> I.A.(Civil)/1918/2022 <b>in</b> WP(C)/1917/2022	KRISHNA ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR M DEKA MR. D J DAS N GAUTAM	SC, SSA SC, EDU
<b>MOTION</b>				
58	WP(C)/5328/2022 B/O	NAMITA SARMA BARMAN <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND ANR.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM MS H. AHMED	SC, I O C
59	WP(C)/5329/2022 B/O	HALIMA AHMED <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR B D DAS B B HUSSAIN MR. H R DAS	SC, P AND R.D. GA, ASSAM
<b>ORDER (STAY VACATING)</b>				
60	I.A.(Civil)/2078/2022 FIXED <b>in</b> WP(C)/4423/2022	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. ( A GOVT. OF INDIA ENTERPRISE) AND ANR. <b>Versus</b> M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND 2 ORS.	MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY
	<b>WITH</b> WP(C)/4423/2022	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. B CHOWDHURY	MR. N ANIX SINGH MR H GUPTA ASSTT.S.G.I. SC, I R C T C

**ADMISSION**

61	WP(C)/4546/2022 FIXED	MOHIT PODDAR <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	SC, GMC
62	WP(C)/4885/2022 FIXED	DIMPEE BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	SC, IRRIGATION
<b>ORDERS</b>				
63	I.A.(Civil)/2407/2022 ( CONNECTED WITH ITEM NO.4 IN THE DAILY CAUSE LIST), B/O <b>in</b> WP(C)/4485/2022	MADHAB BARMAN <b>Versus</b> APURBA CH BARMAN AND 4 ORS.	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	MR. P SARMAH MR. A K TALUKDAR
64	I.A.(Civil)/2450/2022 B/O <b>in</b> WP(C)/1336/2022 <b>WITH</b> WP(C)/1336/2022	DIPTI RANI ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  DIPTI RANI ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Y CHAUDHURY MR. T A CHAUDHURY  MR. A Y CHAUDHURY MR. T A CHAUDHURY	GA, ASSAM SC, FOREST  GA, ASSAM SC, FOREST
65	I.A.(Civil)/2451/2022 B/O <b>in</b> WP(C)/1334/2022 <b>WITH</b> WP(C)/1334/2022	BIJON KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  BIJON KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Y CHAUDHURY MR. T A CHAUDHURY  MR. A Y CHAUDHURY MR. T A CHAUDHURY	GA, ASSAM SC, FOREST  GA, ASSAM SC, FOREST
66	I.A.(Civil)/2452/2022 B/O <b>in</b> WP(C)/2396/2022 <b>WITH</b> WP(C)/2396/2022	ZAWED IQBAL BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  ZAWED IQBAL BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Y CHAUDHURY MR. T A CHAUDHURY  MR. U K NAIR MR. A Y CHAUDHURY MR. T A CHAUDHURY MISS B DAS	GA, ASSAM SC, FOREST  GA, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022

21)	S BORGOHAIN	17-08-2022	To	23-08-2022
22)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
23)	MR. J A AHMED	18-08-2022	To	24-09-2022
24)	MR. B BARUAH	17-08-2022	To	18-08-2022
25)	MS S DAS	17-08-2022	To	19-08-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,17th August 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.A.)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
67	Bail Appln./1886/2022 FIXED.	SHOHIDUL ISLAM @ SOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
	<b>WITH</b>			
68	Bail Appln./1817/2022	BABUL RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
69	Bail Appln./1934/2022 FIXED.	HASINUR SEIKH @ HASINUR SK <b>Versus</b> THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
<b>BAIL HEARING</b>				
70	AB/2060/2022 FIXED	RAJU GHOSH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
71	AB/2168/2022 FIXED.	ALSUMA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MD E AHMED MR. H A TALUKDAR	PP, ASSAM
	<b>WITH</b>			
72	AB/1964/2022	ZAKIR AHMED BORBHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. H A TALUKDAR MR. P S BISWAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
21)	S BORGOHAIN	17-08-2022	To	23-08-2022
22)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
23)	MR. J A AHMED	18-08-2022	To	24-09-2022
24)	MR. B BARUAH	17-08-2022	To	18-08-2022
25)	MS S DAS	17-08-2022	To	19-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,17th August 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
54	WP(C)/4954/2022 FIXED	MANJUR AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
55	WP(C)/5317/2022 B/O	RESUMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR. R ISLAM	GA, ASSAM
56	WP(C)/5323/2022 B/O	GS- 192257X MD. HASHIM ANSARI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D BORAH	SC, ICAR ASSTT.S.G.I.
57	WP(C)/5332/2022 B/O	SANTOSH KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM
58	WP(C)/5333/2022 B/O	ABDUL HAKIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS N DEKARAJA	GA, ASSAM
59	WP(C)/5337/2022 B/O	SMT. SWEATA KRISHNATREYA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MR. A BORO	SC, APSC SC, PWD
<b><u>ADMISSION</u></b>				
60	WP(C)/4957/2022 FIXED	ANWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM MR. S S ROY ASSTT.S.G.I.



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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
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16)	MR. P SARMA	17-08-2022	To	30-09-2022
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18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
21)	S BORGHAIN	17-08-2022	To	23-08-2022
22)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
23)	MR. J A AHMED	18-08-2022	To	24-09-2022
24)	MR. B BARUAH	17-08-2022	To	18-08-2022
25)	MS S DAS	17-08-2022	To	19-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
48	Crl.Pet./798/2022 FIXED.	AMIT KUMAR DEBBARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MS P SINGH	PP, ASSAM
49	Crl.Pet./813/2022 B/O	JOYNUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
50	Crl.Pet./814/2022 B/O	MS GOLAPI KALITA <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
51	AB/2309/2022 B/O	DILIP CHOUHAN @ DILIP KUMAR CHOUHAN <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
52	Bail Appln./1720/2022 WITH CASE DIARY AND CASE RECORD, FIXED	TIL BHADUR CHETRI @ DAHAL <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI MR S PRODHANI	PP, ASSAM
53	Bail Appln./1776/2022 B/O	RUP MADHURJYA DAS @ ABHIMANYU DAS <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
54	Bail Appln./1837/2022 FIXED	SHAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
<b>HEARING</b>				
55	Crl.A./96/2010 WITH LCR 3 FILES, FIXED	DHIREN DEKA, <b>Versus</b> STATE OF ASSAM,	MR.M SARMA MR.S SARMA MR. M DUTTA, AMICUS CURIAE MR.P SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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25)	MS S DAS	17-08-2022	To	19-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
60	I.A.(Civil)/2238/2022 FIXED in WP(C)/2138/2022 <b>WITH</b> WP(C)/2138/2022	DIPAK RABHA <b>Versus</b> SAHABUL ISLAM AND 6 ORS.  SAHABUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. B CHAKRABORTY MR K L GUPTA  MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. B D GOSWAMI SC, FOREST  MR. K N CHOUDHURY (R6) MR. B CHAKRABORTY (R6) MR K L GUPTA (R6) SC, FOREST
<b>ADMISSION</b>				
61	WP(C)/1074/2022 FIXED	BIRENDRA NAMASUDRA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR E AHMED	SC, P AND R.D. GA, ASSAM SC, FINANCE
62	WP(C)/4450/2022 FIXED  <b>WITH</b>	M/S DHIR BEEL FISHERMAN CO OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A D GUPTA MS B DAS MR R SARKAR	MR. D DAS SR. ADV (r-5) GA, ASSAM MR H K NATH (r-5)
63	WP(C)/3736/2022	M/S KACHUDOLA FISHERY CO OPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. D DAS SR. ADV (r-6) GA, ASSAM MR H K NATH (r-6)
<b>ORDERS</b>				
64	WP(C)/7314/2019 FIXED	HARMOHAN DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	GA, ASSAM MD S I AHMED (r-4,5) MR. R N D SARMA (r-4,5) MD E AHMED (r-4,5)
65	WP(C)/2871/2022 FIXED	PRISM LOGISTICS PRIVATE LTD. AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MS N RAHMAN N R SURANA	MR. D DAS SR. ADV (r-6) MR D AGARWAL (r-6) MR. N DEKA (r-3,4) MR K TALUKDAR (r-6) MR. M GOGOI (r-3,4) MR A R BAROOAH (r-3,4) MS S SHARMA (r-6) ASSTT.S.G.I.

**WITH**  
I.A.(Civil)/1628/2022  
in WP(C)/2871/2022

ABC INDIA LIMITED  
**Versus**  
UNION OF INDIA AND 7 ORS.

MR. D DAS SR. ADV  
MR. M AGARWALLA  
MS. S SARMA  
MR K TALUKDAR

MR. N N DEKA  
MR. M GOGOI  
N R SURANA  
ASSTT.S.G.I.

66 WP(C)/4204/2022  
FIXED

PANKAJ NARAYAN CHOUDHURY  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR. JYOTIRMOY ROY  
MR. S SARMA  
MR. R HAZARIKA  
MR. C CHAKRAVARTY  
MR D DAS  
MS E NATH

GA, ASSAM  
SC, AFC

67 WP(C)/4585/2022  
FIXED

KHIROD DEKA  
**Versus**  
THE STATE OF ASSAM AND 6 ORS.

MRS. L N CHOUDHURY  
MR MONZUR K  
CHOUDHURY  
MR. T NORBU  
MR. P CHAKRABORTY  
R. BARUAH  
MR. S N AHMED

SC, P AND R.D.

**HEARING**

68 WP(C)/2033/2014  
FIXED

JERICO DETERGENT PVT. LIMITED and  
ANR.  
**Versus**  
THE UNION OF INDIA and 5 ORS

MR.K AGARWAL  
MR.K GOSWAMI  
MR.R R KAUSHIK  
MS.P BORAH  
MR.R KAMAN

GA, ASSAM  
C.G.C.  
MR.K K PARASAR-1  
A. KALITA, SC, INDUSTRIES  
AND COMMERCE  
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
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13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
21)	S BORGHAIN	17-08-2022	To	23-08-2022
22)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
23)	MR. J A AHMED	18-08-2022	To	24-09-2022
24)	MR. B BARUAH	17-08-2022	To	18-08-2022
25)	MS S DAS	17-08-2022	To	19-08-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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Web:ghconline.gov.in

**[ For Wednesday,17th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**MOTION**

53	CRP(IO)/155/2022 B/O	SUNIL AICH <b>Versus</b> PARAG SHARMA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA
54	CRP(IO)/190/2022 B/O	RAMA MUKHERJEE (BHOWMIK) <b>Versus</b> MITRA MUKHERJEE @ RATNA CHOUDHURY	MR. D DAS SR. ADV MR G GOSWAMI MS S SHARMA MR. S BHOWMIK

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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25)	MS S DAS	17-08-2022	To	19-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday, 17th August 2022 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### JUDGMENT

46	Crl.Pet./65/2014 AT 10:30 A.M.	MUKUL CHANDRA DAS and ANR <b>Versus</b> SMTI GITA DEVI and ANR.	MR.D R SAIKIA MR.B D GOSWAMI MS.M MAHANTA	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY PP, ASSAM
47	Crl.Pet./568/2021 AT 10:30 A.M.	BIRAJ PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD F H LASKAR MS. S B CHOUDHURY	MS. P CHAKRABORTY (R2) MS. A DAS (R2) PP, ASSAM
48	Crl.Pet./779/2021 AT 10:30 A.M.	WASIM AKRAM @ WASIM ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MR. R ALI R L CHUTIA	PP, ASSAM
49	Crl.Rev.P./321/2022 AT 10:30 A.M.	ALFARUQURE FARAJI @ ALFARUK FORAJI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR S PAUL	PP, ASSAM

#### TO BE SPOKEN TO

50	Crl.Rev.P./165/2021	SAMIR CHANDA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR F A LASKAR MR. D H MOZUMDER	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM
51	Crl.Rev.P./172/2022	DEEP KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM SC, FOREST
<b>WITH</b>				
52	Crl.Rev.P./168/2022	DEEP KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM SC, FOREST
<b>WITH</b>				
53	Crl.Rev.P./173/2022	FAIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
<b>WITH</b>				
54	Crl.Rev.P./174/2022	DEVENDRA KUMAR YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM SC, FOREST

#### MOTION



55	Crl.Rev.P./371/2022 FIXED.	MD. RAJIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, TAXATION PP, ASSAM SC, CUSTOMS SC, FINANCE
56	AB/2304/2022 B/O	BIJU BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
57	Bail Appln./1879/2022 B/O	NITUL DAS <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
<b>BAIL HEARING</b>				
58	AB/2040/2022 FIXED ON 16.08.2022.	SAIFATDDIN AHMED @ DIPU AHMED <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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25)	MS S DAS	17-08-2022	To	19-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,17th August 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[THIS BENCH WILL SIT AT 10:30 AM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	MFA/15/2011 AT 10:30 A.M.	UNION OF INDIA <b>Versus</b> M/S NORTH EAST LODISED SALTP LTD.	MS.M CHATTERJEE MS.D SONOWAL MS.S CHAKRABORTY SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
<b>ADMISSION</b>				
2	MACApp./721/2018 FIXED	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD ASSADAR ALI AND 2 ORS	MR. A BHATTACHARYYA	MS C MEDHI MR. S NATH
	<b>WITH</b> I.A.(Civil)/2896/2018 <b>in</b> MACApp./721/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD ASSADAR ALI AND 2 ORS	MR. A BHATTACHARYYA	
3	MACApp./814/2018	DEBOJIT KONWAR AND ANR <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO. LTD AND 2 ORS	MS P BARUAH MS. S KHANIKAR MR. P SINGH MS. A RANA	MR. A J SAIKIA MR. B KAKATI MR G S BORO
4	MACApp./485/2022	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MRS. MUSLIMA BEGUM and 6 ORS,	MR S DUTTA MS. N MODI MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
	<b>WITH</b> I.A.(Civil)/2395/2022 <b>in</b> MACApp./485/2022	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MRS. MUSLIMA BEGUM and 6 ORS,	MR. S DUTTA MS. N MODI MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
5	MACApp./493/2022 FIXED	SRI LATU SAIKIA <b>Versus</b> SRI RAHUL GOGOI AND 4 ORS	MR. S R GOGOI MR P BORAH MR. K V NAGI	MR. S K GOSWAMI MR. S DIHINGIA MS. P BHUYAN MS P SARMA
6	MACApp./496/2022 FIXED	MINU BASUMATARY @ MINA BASUMATARY <b>Versus</b> THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 3 ORS	MR. A R AGARWALA	MR. A J SAIKIA MR D J HALOI (r-1) MR G S BORO

	<b>WITH</b> I.A.(Civil)/2419/2022 <b>in</b> MACApp./496/2022	MINU BASUMATARY @ MINA BASUMATARY <b>Versus</b> THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 3 ORS	MR. A R AGARWALA	MR. A J SAIKIA MR D J HALOI (r-1) MR G S BORO
7	MACApp./498/2022 FIXED	MD ABDUL HAMID <b>Versus</b> THE DIVISIONAL MANAGER NATIONAL INSURANCE CO LTD and 2 ORS	MR.R P HAZARIKA MR D DAS MR.H DAS MR.A RAJKHOWA MR.D LASKAR	MRS. S ROY MS. I DAS MS. M BORUAH
8	MACApp./499/2022 FIXED	MINU BASUMATARY @ MINA BASUMATARY <b>Versus</b> THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 3 ORS	MR. A R AGARWALA	
	<b>WITH</b> I.A.(Civil)/2427/2022 <b>in</b> MACApp./499/2022	MINU BASUMATARY @ MINA BASUMATARY <b>Versus</b> THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 3 ORS	MR. A R AGARWALA	
9	MACApp./500/2022 FIXED	ARATI GHOSE <b>Versus</b> M/S ORIENTAL INS. CO. LTD AND 2 ORS.(F)	MISS. M DAS MD. S ISLAM MR. M DEKA	
10	MACApp./501/2022 FIXED	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> LAILA KHATUN AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/2429/2022 <b>in</b> MACApp./501/2022	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> LAILA KHATUN AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
11	MACApp./504/2022 FIXED	SRI BISHNU BAISHYA AND 4 ORS <b>Versus</b> MD. BILAL HUSSAIN AND 2 ORS	MR. S K TALUKDAR MR. D BANIA	MR H BURAGOHAJN
12	MACApp./506/2022 FIXED	SMTI ANJALI SHARMA <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. S M BARUAH MR. S BORDOLOI MR. A MAHANTA	MR. R C PAUL MS M BHARATI
13	MACApp./507/2022 FIXED	THE NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI SUNIL DAS AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A DUTTA MS. P BHATTACHARYA MS. P BHATTACHARYA MR. A BORUA MRS. P M DUTTA
	<b>WITH</b> I.A.(Civil)/2439/2022 <b>in</b> MACApp./507/2022	THE NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI SUNIL DAS AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A DUTTA MS. P BHATTACHARYA MS. P BHATTACHARYA MR. A BORUA MRS. P M DUTTA
14	MACApp./508/2022 FIXED	SRI BIPUL SAIKIA <b>Versus</b> SRI RUNTI BORAH AND 2 ORS	MR B PUSHILAL	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
		<b>ORDERS</b>		
15	I.A.(Civil)/3806/2017 <b>in</b> MACApp./581/2017	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI BIBHA GOSWAMI CHOUDHURY and 2 ORS	MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	
	<b>WITH</b> MACApp./581/2017	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI BIBHA GOSWAMI CHOUDHURY and 2 ORS	MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	

	<b>WITH</b> I.A.(Civil)/3807/2017 <b>in</b> MACApp./581/2017	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI BIBHA GOSWAMI CHOUDHURY and 2 ORS	MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	
16	I.A.(Civil)/369/2018 <b>in</b> MACApp./66/2018	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD. JOUNAL ABIDIN AND 2 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
	<b>WITH</b> MACApp./66/2018	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD JOUNAL ABIDIN and 2 ORS	MS. N MODI MS. M CHOUDHURY MR.S DUTTA MR.C SHARMA MR. SIDHANT DUTTA	
	<b>WITH</b> I.A.(Civil)/371/2018 <b>in</b> MACApp./66/2018	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD JOUNAL ABIDIN and 2 ORS	MS. N MODI MS. N MODI MS. M CHOUDHURY MR.S DUTTA MR. SIDHANT DUTTA	
17	I.A.(Civil)/506/2018 <b>in</b> MACApp./93/2018	SRI PRANJIT HAZARIKA <b>Versus</b> M/S BHARTI AXA GENERAL INSURANCE CO. LTD and ANR	MS. S KHANIKAR	MR. A J SAIKIA (R-1) MR G S BORO (R-1)
	<b>WITH</b> MACApp./93/2018	SRI PRANJIT HAZARIKA <b>Versus</b> M/S BHARTI AXA GENERAL INSURANCE CO. LTD and ANR	MR. P CHOUDHURY MS. S KHANIKAR MS. P BARUAH	MR. A J SAIKIA (R-1) MR G S BORO (R-1)
18	MACApp./639/2018 WITH LCR 1 FILE	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI DIPEN CHANDRA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R1) MR. A SHAKIL (R1)
	<b>WITH</b> I.A.(Civil)/3783/2018 <b>in</b> MACApp./639/2018	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> SRI DIPEN CHANDRA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR
19	I.A.(Civil)/1599/2018 <b>in</b> MACApp./363/2018	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SRI DIPAK THAKURIA AND ANR	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR MS. R DEVI	MR. M TALUKDAR
	<b>WITH</b> MACApp./363/2018	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SRI DIPAK THAKURIA AND ANR	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS. J TALUKDAR	
	<b>WITH</b> I.A.(Civil)/1601/2018 <b>in</b> MACApp./363/2018	M/S NEW INDIA ASSURANCE CO.LTD <b>Versus</b> SRI DIPAK THAKURIA AND ANR	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR MS. R DEVI	
20	I.A.(Civil)/1635/2018 <b>in</b> MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A GANGULY MR. A DHANUKA (R2)
	<b>WITH</b> MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/1637/2018 <b>in</b> MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

21	I.A.(Civil)/2472/2018 in MACApp./622/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD MUKUTOR RAHMAN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> MACApp./622/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD MUKUTOR RAHMAN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
22	MACApp./514/2019 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> TAMSER ALI MONDAL AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MD. A. RASHID MR. A T SARKAR MR. M HUSSAIN
23	I.A.(Civil)/718/2019 in MACApp./2/2006(D/O) in MACApp./2/2006	SMTI BISA BALA MALI <b>Versus</b> OREINTAL INSURANCE COMPANY LIMITED	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN	MR. R C PAUL MS L DAS
	<b>WITH</b> I.A.(Civil)/888/2019 in MACApp./3/2006(D/O)	MADHU MALI <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO
25	I.A.(Civil)/1423/2019 in MACApp./609/2017	ON THE DEATH OF AMRIT NATH JHA <b>Versus</b> TATA AIG GENERAL INSURANCE CO. LTD. AND 2 ORS,	MR. A LAL MR. R D LAL MS. M BAISHYA	
	<b>WITH</b> MACApp./609/2017	AMRIT NATH JHA <b>Versus</b> TATA AIG GENERAL INSURANCE CO. LTD. and 2 ORS,	MR. M PANDIT MR. A LAL MR. R D LAL MS. S G MOMIN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> I.A.(Civil)/3924/2017 in MACApp./609/2017	AMRIT NATH JHA <b>Versus</b> TATA AIG GENERAL INSURANCE CO. LTD. and 2 ORS,	MR.M PANDIT MR.A LAL MR.R D LAL MS.S G MOMIN	
26	MACApp./72/2020 FIXED (QUANTUM)	ICICI LOMBARD GENERAL INSURANCE LTD <b>Versus</b> SMTI. MINTUMONI DAS SAIKIA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M DUTTA MR K M BORA
	<b>WITH</b> I.A.(Civil)/2172/2022 in MACApp./72/2020	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. MINTUMONI DAS SAIKIA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
27	MACApp./23/2022 WITH LCR(QUANTUM)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> GHANITA SAIKIA AND 4 ORS.	MR. K K BHATTA MS JONA TALUKDAR	MS. SUDAKSHINA K. MS. P BARUAH MS U DAS
28	MACApp./39/2022 WITH LCR(QUANTUM)	SMTI RUNJUN DUTTA SENAPATI AND 2 ORS. <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED	MR H MAZUMDER	MS. R D MOZUMDAR (r-3) MR. R GOSWAMI MS. M SAIKIA MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
29	MACApp./40/2022 WITH LCR(QUANTUM)	KHAGEN BARUAH <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA	MRS B ACHARYA MR. K K BHATTA (r-3) MR. A ACHARYA MS JONA TALUKDAR (r-3) MS R DEVI (r-3)
30	I.A.(Civil)/1705/2022 WITH LCR, B/O in MACApp./44/2021	DEBAJANI CHANGMAI <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD.	MR. A R AGARWALA	MR A DUTTA
	<b>WITH</b> MACApp./44/2021	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> DEBAJANI CHANGMAI AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	

	<b>WITH</b> I.A.(Civil)/494/2021 in MACApp./44/2021	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> DEBAJANI CHANGMAI AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	
		<b>HEARING</b>		
31	MACApp./33/2015 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MD. SAHIDUR RAHMAN and 2 ORS.	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA	MR. R ALI MR.R C PAUL(R-3) MS.S ROY(R-3) MR. H A AHMED MR. H N ISLAM
	<b>WITH</b> MC/358/2015 in MACApp./33/2015	M/S. NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MD. SAHIDUR RAHMAN and 2 ORS.	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA	
32	MACApp./45/2015 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT. POMPI NATH and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR.M TALUKDAR(R-1,2,4) MR.P J BARMAN(R-5) MS.D KALITA(R-1,2,4)
	<b>WITH</b> I.A.(Civil)/421/2020 in MACApp./45/2015	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT. POMPI NATH and 4 ORS	MR. R K BHATRA	
33	MACApp./61/2015 WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MOHA DEVI and ANR.	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.P J SAIKIA (R- 1) MR.A K GUPTA(R- 1) MS.M KECHIIR- 1
34	MACApp./134/2015 WITH LCR	SRI RANJAN KUMAR DAS <b>Versus</b> MUSTT RAHIKON BIBI and 5 ORS	MR.P P DAS MR.R AHMED	MS.S ROY(R-6) MRD MONDAL(R- 1-5) MS.I DASR-6
	<b>WITH</b> I.A.(Civil)/2162/2021 in MACApp./134/2015	SRI RANJAN KUMAR DAS <b>Versus</b> MUSTT RAHIKON BIBI and ORS	MR. P P DAS	
35	<b>WITH</b> MACApp./183/2015	RAHIKAN BIWI and 4 ORS <b>Versus</b> SRI RANJAN KUMAR DAS and ANR	MR.O P BHATI MRD MONDAL MR.P SARMA	MR.P P DAS(R-1) MR.S HANDIQUE(R-1) MS.S ROY(R-2) MS.A THAKURIAR-2
36	MACApp./153/2015 WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI LAKHIMAI TERONPI and 7 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. B C DAS MR. P C DEY (R7) MR. P C DEY (R7) MR. D K KALITA (R1-R5) MR. K K PARASAR (R1-R5) MR. I HAQUE (R7)
37	MACApp./180/2015 WITH LCR	MUSST. RABIA KHATUN and ANR <b>Versus</b> MD INTAJUL ALI and ANR	MR.M TALUKDAR MS.D KALITA	MS R D MAZUMDAR MR.N HOQUER-1
38	MACApp./185/2015 WITH LCR	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SRI HITESWAR DIHINGIA and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA	MR. D DAS MR. D DAS MR. B J TALUKDAR
39	MACApp./273/2015 WITH LCR	THE STATE OF ARUNACHAL PRADESH <b>Versus</b> SMT. REJINA SONOWAL and 3 ORS,	GA, AP	MR.A K GUPTA
	<b>WITH</b> CO/1/2018 in MACApp./273/2015	SMT REJINA SONOWAL <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR. A K GUPTA MR. R S MISHRA	MR. N N B CHOUDHURY GA, AP
40	MACApp./255/2016 WITH LCR	SHRIRAM GENERAL INSURANCE COMPANY LTD <b>Versus</b> MUST SUFIA KHATUN and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.M DUTTA(R- 1&3) MS.M BARMAN(R- 1&3) MS.D GHOSH(R- 1&3) MR.M ISLAMR- 1and3
41	MACApp./128/2017 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> BIVA PAUL AND ANR.	MR.B C DAS MS.S ROY	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK

42	MACApp./168/2020 WITH LCR 2 FILES, FIXED	SMTI NILIMA BALA MALI AND 2 ORS <b>Versus</b> SRI RANJAN CHANDRA BRAHMA AND ANR	MR. J SARMAH	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	<b>WITH</b> CO/32/2021 <b>in</b> MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J SARMAH
	<b>WITH</b> CO/42/2021 <b>in</b> MACApp./168/2020	RANJAN CHANDRA BRAHMA <b>Versus</b> SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)

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LEAVE NOTE OF ADVOCATES FOR 17/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. A K PURKAYASTHA	16-08-2022	To	17-08-2022
15)	MR. S SHARMA	16-08-2022	To	17-08-2022
16)	MR. P SARMA	17-08-2022	To	30-09-2022
17)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
18)	MR. B U LASKAR	16-08-2022	To	17-08-2022
19)	MR. M H LASKAR	14-08-2022	To	20-08-2022
20)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
21)	S BORGHAIN	17-08-2022	To	23-08-2022
22)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
23)	MR. J A AHMED	18-08-2022	To	24-09-2022
24)	MR. B BARUAH	17-08-2022	To	18-08-2022
25)	MS S DAS	17-08-2022	To	19-08-2022